

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.05.2021

**ORDER NO. 67 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 63 of 2021 for **CESTAT, Hyderabad** for the period from **27.5.2021** to **28.5.2021** to the extent indicated below:-

<b>CORAM</b>	<b>PERIOD</b>	<b>WORK ASSIGNED</b>
Hon'ble Mr. Justice Dilip Gupta, President and Mr. P.V. Subbarao, Hon'ble Member (Technical)	From 27.5.2021 to 28.5.2021 Afternoon	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of adjournment of matters for any reason the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order

  
(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/Dy. Registrar/Bar Association/Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

  
Registrar